

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No.33897/2014

(Arising out of impugned final judgment and order dated 02/09/2014
in LPA No. 533/2014 passed by the High Court Of Delhi At New Delhi)

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

Petitioner(s)

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

Respondent(s)

Date : 05/05/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s)

Mr. Vivek Gupta, Adv.

For Respondent(s)

Mr. Balraj Dewan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by Advocate-on-Record for the
respondent seeking adjournment for filing counter affidavit, matter
is adjourned for four weeks.

(Sanjay Kumar-II)
Court Master

(Indu Pokhriyal)
Court Master

Signature Not Verified

Digitally signed by
Sanjay Kumar
Date: 2015.05.05
16:05:53 IST
Reason: